

(a) whether the Government have any scientific system to detect the mistake committed by the departmental employees, which cause an undue increase in the telephone bills of subscribers of Max II telephone exchange;

(b) if so, the details of the system and if not, the system developed to detect such mistakes and to protect the interests of consumers;

(c) the number of employees in Bihar against whom complaints have been received in this regard during the last three years and the action taken thereon; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There is a system of counter checks and random physical test checks. Besides detailed verification is taken up on the complaints received.

(b) In Electro-mechanical exchanges a facility of obtaining detailed particulars of the calls made from the line is available by using the Multi Line Observation Equipment (MLOE) which is micro-processor based equipment. By selectively monitoring the subscriber's line with this equipment and comparing the subscriber's with the calls registered in the meter, it is possible to detect if call other than those made by the subscriber have emanated from his line. A few selected lines can be monitored at a time using this equipment.

(c) There are three such cases in Bihar and disciplinary proceedings are under process in these cases.

(d) does not arise

[English]

Changacherry T.V. Relay Station in Kerala.

3965 SHRI RAMESH CHENNITHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the present stage of construction of the proposed Television Relay station at Changacherry in Kerala; and

(b) by when it is likely to be completed and commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRUA VYAS): (a) and (b) A low power (100 W) TV transmitter has been functioning at Changacherry in Kottayam district of Kerala since October, 1989.

Promotion of Non-Conventional Energy Projects in Rural Areas on Subsidised Basis

3966. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Union government propose to promote Non-conventional energy projects to be used in rural areas on subsidised basis;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b). The Union Government already provides subsidies for a number of non-conventional devices such

as Biogas plants, Improved Chulah, Solar thermal devices etc. which are used in rural areas. For example, the Department of Non-conventional Energy Sources (DNES) provides a subsidy of 30% to 60% depending on the category of the beneficiary and the area, for installation of biogas plants. A turn key fee of Rs.400 per plant is also paid in addition by DNES to voluntary bodies/local persons for installation of these biogas plants.

Similarly for the fixed models of improved Chulhas, which cost around Rs.60, the beneficiary has to contribute Rs.10 only. The assistance given for installation of portable models of Improved Chulhas costing around Rs. 125 is 75% of the cost of SC/ST beneficiaries and for hilly areas and 50% of the cost for other beneficiaries. These improved Chulhas are installed by self employed workers who are paid Rs. 15 per Chulha (Rs.10/- from government and Rs. 5/- from beneficiary) in plains and Rs.20/- per Chulhas in hilly areas.

In the sector of Solar Thermal Energy, the Department provides Rs. 3000/- as fixed subsidy for the installation of solar domestic water heating systems, 40% of the cost for the installation of other solar thermal devices in government sector, charitable trusts, educational institutions etc. and 30% for private sector, public sector etc.

(c) Question does not arise.

3967. SHRI Y.S. RAJASEKHER REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any criticism regarding depicting of 'Chanakya' on T.V. has been made; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING (KUMARI GIRIJA VYAS): (a) No specific criticism has been received.

(b) Does not arise.

Increase in Capacity of Telephone Exchanges in Aizwal

3968. DR.C. SILVERA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to increase the existing capacity of Telephone Exchanges in Aizwal, Mizoram to clear the waiting list;

(b) if so, the details thereof; and

(c) whether any progress in this regard has since been made; and

(d) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) One additional unit of Electronic exchange with capacity of 384 lines has been planned during 1st quarter of 1992-93 as an interim arrangement.

(c) Yes, Sir.

(d) Steps are being taken to ensure supply of equipment on priority

Commissioning of TV Studio Cuttack

3969. SHR K. PRADHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether the telecast of qualitative programmes from Doodarshan Kendra, Cuttack is possible only after construction of TV studio is completed and commissioned